

construction of approach roads to the ghats to be served by the proposed service, being undertaken by the State Government's concerned at their cost, and the expenditure on the provision of terminal facilities at ghats in Uttar Pradesh and conservancy works of the stretch of the river lying in Bihar being met by the respective State Governments. The question of extending the service to cover the second sector between Bhagalpur and Karagola can be considered only after watching the results of the experimental service now decided to be operated between Patna and Ghazipur.

#### Promotion of Welfare Services for Children

\*1492. SHRI S. A. MURUNGANANTHAM : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the recently held Conference of State Ministers in-charge of Social Welfare had urged top priority for the promotion of welfare services for children ;

(b) if so, whether the centre has formulated any schemes for the promotion of child welfare ;

(c) whether any directives have been given to the States in regard to welfare schemes for children ; and

(d) if so, what are the directives ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The Centre had already incorporated schemes for the promotion of Child Welfare when formulating the Fourth Five Year Plan.

(c) No, Sir.

(d) Question does not arise.

#### Development of New Airport Complexes

\*1497. SHRI K. MALLANNA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether two officials of the 'Airport de Paris' visited India during the second week of July, 1971 to consider development of new airport complexes at Bombay, Madras and Delhi ; and

(b) whether they have made any recommendations to Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Two officials of Airport de Paris visited India from 2nd to 9th July, 1971 for discussions on the traffic forecasts prepared by them in respect of the three airports. The consultancy is progressing according to schedule.

#### Clearance of Local Cheques by Nationalised Banks in Jamnagar

6381. SHRI JADEJA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in Jamnagar city local cheques are not cleared by Nationalised Banks on Saturday though the banks are working ;

(b) whether Government have received any representation in this regard from the Nawanagar Chamber of Commerce ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir. The clearing of cheques at Jamnagar is done at 11.00 A.M. on Saturdays.

(b) and (c). While no representation has been received specifically in this regard, there was a reference to the point in a memorandum of the Nawanagar Chamber of Commerce addressed to the Banking Commission a copy of which was endorsed to the Government.

#### Use of Bridge near Income Tax Office, New Delhi

6382. KUMARI KAMLA KUMARI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the attention of Government has been drawn to a letter to the Editor, under the heading 'Use of Bridge near I.T.O.', that appeared in the "Hindustan Times" (Evening News) of 5th July, 1971, in which it has been pointed out that dismantling of Boat Bridge on the Jamuna has led to serious troubles and it has also been suggested that special buses to and from Secretariat and Krishna Nagar should